

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 91 OF 2015 & IA NO. 140 OF 2015

&

APPEAL NO. 79 OF 2015 & IA NO. 122 OF 2015

Dated: 17th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 91 OF 2015 & IA NO. 140 OF 2015

In the matter of :

M/s Raichur Bio Energies Pvt. Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Ms. Srishti Govil for R-2 & R-3
Mr. Nitin Sarvanan for R-4
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-1

APPEAL NO. 79 OF 2015 & IA NO. 122 OF 2015

Matrix Agro Private Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Ms. Shloka Rawat &
Mr. Ashish Singh on behalf of
Mr. N.K. Kantawala

Counsel for the Respondent (s) : Ms. Srishti Govil for GESCOM
Mr. Anand K. Ganesan &
Ms. Swapna Seshadri for R-1

ORDER

List the matters for hearing on **21.03.2016.**

(I.J. Kapoor)
Technical Member

ts/dk

(Justice Ranjana P. Desai)
Chairperson